

ITEM NO.11

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION(CRIMINAL)Diary No(s).32319/2018

ROMILA THAPAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 19-09-2018 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Dr.Abhishek Manu Singhvi, Sr.Adv.
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Mr.Susan Abraham, Adv.
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Mr.Ratna Appender, Adv.
Mr.Cheryl D'Souza, Adv.
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For State of
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Mr.Umesh Babu Chaurasia, Adv.
Mr.Arun Adlakha, Adv.
Ms.Manjula Chaurasia, Adv.
Mr.Shiv Sagar Tiwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hearing resumed.

Put up for further hearing on 20.09.2018.

The interim order passed on earlier occasion shall
continue to operate till then.

(Chetan Kumar)
AR-cum-PS

(H.S.Parasher)
Assistant Registrar